

7
O.A. 17/95

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For hearing.
Documents to
be produced.

Patna Bench
2/7

For hearing.

Patna Bench
17/7

Free copy of
the order dt. 18.7.01
given to Mr. A.
K. Bose & the
same order copy
sent to the
applicant by
post.

Patna
2/7
R/1
S.O.

Order declared 22.6.2001

Adjourned to 03.07.01.
as the lawyers are on strike.

J. J. M.
Vice-Chairman
20/7/01

L.M.
Member (J)

order dated 03.07.01

Learned Counsel for the petitioners
is absent. Mr. A.K. Bose, learned Sr. CGSC
this matter should be adjudicated
by Division Bench.

Adjourned to 18.07.01.
In the meantime Shri Bose, may
obtain instructions regarding the
present stage of SLP under Annexure
R/1.

L.M.
Member (J)

ORDER DT. 18.7.2001.

Learned counsel for the applicant
and his associates are absent, without any
request for adjournment. In this 1995 matter
pleadings have been completed long ago. In view
of this it is not possible to drag on the
matter indefinitely. We have heard Mr. Bose, learned
Sr. Standing counsel for the Respondents. The OA
is dismissed for default.

J. J. M.
Vice-Chairman
20/7/2001
L.M.
Member (Judicial)